



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,24th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 1 i.e. ORIGINAL COURT NO. 1.**

**THIS BENCH WILL SIT AT 10:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/79/2020 FIXED	SRI HINIUM TAKUNG AND 30 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
	<b>WITH</b> I.A.(Civil)/1224/2020 <b>in</b> WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
<b>ORDERS</b>				
2	PIL(Suo Moto)/1/2019 (HIGH UP ON THE LIST), FIXED	XXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR. P P BARUAH MS. S KANUNGOE (R5) MR. D MAZUMDAR (R5) MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA
3	<b>WITH</b> WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1761/2019 <b>in</b> WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
4	<b>WITH</b> WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT(SHAPE) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM

5	WP(CrI)(Suo Moto)/1/2020 FIXED	X X X <b>Versus</b> IN RE- STATE OF ASSAM AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM
6	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MS S SARMA HAZARIKA MS A BORGHAIN MS. A PAUL	GA, ASSAM SC, HEALTH
7	I.A.(Civil)/1294/2020 <b>in</b> WA/5229/2020	SMTI JAGUILIU GONMEI <b>Versus</b> THE STATE OF NAGALAND AND 2 ORS	MR D KALITA MR D NATH	GA, NAGALAND

**WITH**

WA/5229/2020  
(Filing Number)

SMTI JAGUILIU GONMEI  
**Versus**  
THE STATE OF NAGALAND AND 2 ORS  
(E)

**WITH**

I.A.(Civil)/5232/2020  
(Filing Number)

SMTI JAGUILIU GONMEI  
**Versus**  
THE STATE OF NAGALAND AND 2 ORS  
(E)

**HEARING**

8	PIL/72/2016	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MRA BARMANR-9 MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, A S T C SC, TRANSPORT SC, G M D A SC, GMC
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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 2 i.e. ORIGINAL COURT NO. 2.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1548/2020 FIXED	JAKIR HUSSAIN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. B PATHAK MR. R THADANI	MR Z KAMAR MD E AHMED SC, NCB MR. H A TALUKDAR
2	Bail Appln./1571/2020 FIXED	RUHUL AMIN @ MD RUHUL <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
3	Bail Appln./1586/2020 FIXED	PUTU GOGOI @ GAKUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. G TAMULI MR. D GOGOI MR. S BORTHAKUR	PP, ASSAM
4	Bail Appln./1605/2020 FIXED	RUPAM RABHA <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<b>MOTION</b>				
5	AB/1904/2020 WITH OFFICE NOTE	SACHIN SEN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
6	AB/1313/2020 FIXED	SEKHAR DAS AND 2 ORS. <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR H NATH MR J BORAH	MR. S C BISWAS MR. F A HASSAN SC, NF RLY
7	AB/962/2020	MAINUL ISLAM <b>Versus</b> THE N.F. RAILWAY	MR. A DEB MR. A DEB MR. S Z RAHMAN	SC, RAILWAY
8	AB/979/2020	RAJIB MAZUMDAR AND 2 ORS. <b>Versus</b> N.F. RAILWAY	MR. A DEB MR J BORAH MR. S Z RAHMAN	MR. S C BISWAS SC, NF RLY
9	AB/1316/2020	BHASKAR CHOUDHURY <b>Versus</b> THE NORTHEAST FRONTIER RAILWAY	MR. A CHAMUAH MS. K BARPUJARI	MR. S C BISWAS MR. F A HASSAN SC, NF RLY
10	AB/1492/2020 FIXED	KAUSHIK BHASKAR GAUTAM <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR	PP, ASSAM
11	AB/1554/2020 FIXED	PARESH MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

12	AB/1564/2020 FIXED	KAMAL DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G J SAIKIA	PP, ASSAM
<b>WITH</b>				
13	AB/1579/2020	NANDA PRASAD SARMA @ NANDA SARMA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
14	AB/1578/2020 FIXED	BIJU DAS @ BIJU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
15	WP(C)/2558/2017 (ORDERS), P/H	KHUDEJA KHATUN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.L WAZEEDA MRA PAUL MR.K MIRA	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1593/2020 FIXED	BHABESH PATIR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. M BASUMATARY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
2	AB/980/2020 FIXED	SILAR SHEIK <b>Versus</b> THE UNION OF INDIA	MD H ALI MR. U K BARMAN MS B GOGOI MR J K Bhuyan	MR. S C KEYAL SC, DRI
3	AB/1272/2020 FIXED	NIZAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS ANNA K P	PP, ASSAM
4	AB/1276/2020 FIXED	ROFIK ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	MR. N ALAM R K PP, ASSAM
5	AB/1298/2020 FIXED	NIZAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS ANNA K P	PP, ASSAM
6	AB/1303/2020 FIXED	NUR ISLAM AHMED @ NUR ISLAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. G HUSSAIN MR. Z RAHMAN	PP, ASSAM
7	AB/1309/2020 FIXED	JITU MAHANTA <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	MR. D BORA PP, ASSAM
8	AB/1688/2020	MAZID ALI @ ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR K UDDIN MR. A K AZAD PP, ASSAM
<b><u>STAY MATTERS</u></b>				
9	Crl.Pet./507/2016 (ADMISSION), WITH OFFICE NOTE	MRIDULANANDA SARMA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR T KALITA MR.M CHOUDHURY MR.N K DAS MR A SAIKIA MR.A S ALI MR.S NEOGI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 4**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 4 i.e. ORIGINAL COURT NO. 8.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2944/2020 FIXED	ARIFA HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. M BARMAN MR. M ISLAM MR. J ALAM	GA, ASSAM
<b>WITH</b>				
2	WP(C)/3171/2020 FIXED	ARIFA HASSAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A CHETRY MD J ALOM MR. M ISLAM	GA, ASSAM
3	WP(C)/3017/2020	JESMINA ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M BARMAN MR. M ISLAM	GA, ASSAM
4	WP(C)/3027/2020 FIXED	SAIYED ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM THE STATE OF ASSAM AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC. ACCOUNTANT GENERAL SC, PUBLIC HEALTH ENGINEERING
5	WP(C)/3085/2020	PRABHAT SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B BHUYAN MR. M A I HUSSAIN MR. J K BORDOLOI	SC, FOREST
6	WP(C)/3173/2020	THE NUMALIGARH REFINERY EMPLOYEES UNION (NREU) AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	ASSTT.S.G.I.
7	WP(C)/3192/2020	RANJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R BARUAH MR. N M DUTTA	MR R DHAR(SC, HANDLOOM)
8	WP(C)/3200/2020	JESMINA ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD J ALOM MR. M ISLAM	GA, ASSAM
<b><u>OTHER MATTERS</u></b>				
9	WP(C)/6001/2019 (ADMISSION)	THE ASSAM STATE SCHEDULED CASTE THRIFT AND CREDIT CO-OP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY	SC, CO OP
10	WP(C)/6551/2019 (ADMISSION)	RSH AGRO PRODUCTS LTD. AND ANR. <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. A GANGULY SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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3)	MR. R P SINGH	24-08-2020	To	20-09-2020
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 5 i.e. ORIGINAL COURT NO. 6.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/1970/2020	SIMANTA KR NEOG <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
2	WP(C)/2825/2020	SIBANI CHANDA <b>Versus</b> THE STATE BANK OF INDIA AND 2 ORS	MR. I H LASKAR MR. I H LASKAR MR. P K DEKA MD. S ALOM	
3	WP(C)/2970/2020 FIXED	INDRANI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA MS. P BARMAN	GA, ASSAM
4	WP(C)/3075/2020	ANITA VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PNRD
5	WP(C)/3103/2020 FIXED	EASIN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H ALI MR. R A CHOUDHURY	SC, PNRD
6	WP(C)/3086/2020	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H ALI MR. R A CHOUDHURY	SC, PNRD MR. M NATH
7	WP(C)/3143/2020	ASKIR ALI <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK MR. P N GOSWAMI MR. H CHOUDHURY	GA, ASSAM
8	WP(C)/3153/2020 FIXED	CHIDA NANDA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H SARMA MR. A D CHOUDHURY	GA, ASSAM
9	WP(C)/3170/2020	SAHA ALOM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, PNRD
<b>BAIL HEARING (BA)</b>				
10	Bail Appln./1309/2020 FIXED	SAYED HUSSAIN @ ABU SAYED <b>Versus</b> THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
11	Bail Appln./1329/2020 FIXED	KULAJIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQU MR. S CHUTIA	PP, ASSAM
12	Bail Appln./1434/2020 FIXED	BARKAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM

13	Bail Appln./1438/2020	HANIF UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H BORAH	PP, ASSAM
14	Bail Appln./1462/2020 WITH SCANNED COPY OF CD	BIPUL HALOI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
15	Bail Appln./1499/2020 FIXED	JONOK DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/1809/2020 FIXED	DHANMANI CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHOWDHURY MR E SHITIRI	SC, IRRIGATION
	<b>WITH</b>			
2	WP(C)/937/2020	PLABITA DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY MR. N UPADHAYAY MR. R M DEKA MR. D J DAS SC, IRRIGATION
	<b>WITH</b>			
3	WP(C)/1811/2020	PRADIP DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K HUSSAIN MR A HAQUE MR. B HUSSAIN	MR. N UPADHAYAY SC, IRRIGATION
	<b>WITH</b>			
4	WP(C)/1861/2020	KULDEEP GOSWAMI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, IRRIGATION SC, FINANCE DEPTT.
5	WP(C)/2936/2020 FIXED	SIMANTA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA	SC, PWD
6	WP(C)/2938/2020 WITH FAO 3/2020(D/O), I.A.(C) 1010/20 in FAO 3/2020(D/O), FIXED	NBCC (INDIA) LTD. AND 3 ORS. <b>Versus</b> M/S. AGNI SHANTI BUILDTECH (P) LTD. AND 2 ORS.	MR T THAKURIA MS. J R THAKUR	MR. K N CHOUDHURY MR. J PATOWARY Mukesh Sharma(R3) MR. D J DAS MS F RAHMAN(R3)
	<b>WITH</b> I.A.(Civil)/1010/2020 <b>in</b> WP(C)/2938/2020	NBCC (INDIA) LTD. AND 3 ORS <b>Versus</b> M/S AGNI SHANTI BUILDTECH (P) LTD	MR. A THAKUR MR T THAKURIA MS. J R THAKUR	MR. K N CHOUDHURY MR. J PATOWARY MS A BEGUM
7	WP(C)/3155/2020	CEMENT INTERNATIONAL LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST ASSTT.S.G.I.
8	WP(C)/3156/2020	M/S. K.D.CEMENTS <b>Versus</b> UNION OF INDIA AND 2 ORS.	DR. A SARAF MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I.

9	WP(C)/3159/2020 FIXED	SANJAY KUMAR SHARMA AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. D C KALITA MR. S K AGARWAL	ASSTT.S.G.I.
10	WP(C)/3166/2020	M/S GATTANI POLYMERS <b>Versus</b> UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, CENTRAL EXCISE
11	WP(C)/3176/2020	M/S AHINSHA CHEMICALS LTD. (INSTANT TEA DIVISION) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST ASSTT.S.G.I.
12	WP(C)/3177/2020	M/S JSVM PLYWOOD INDUSTRIES LTD. (FORMERLY KNOWN AS M/S ARUNACHAL SAW AND VENEER MILLS PVT. LTD) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST ASSTT.S.G.I.
<b>STAY MATTERS</b>				
13	WP(C)/2703/2020 (ADMISSION), FIXED	M/S DUDHNATH CRUSHER UNIT <b>Versus</b> STATE OF ASSAM AND 2 ORS.	DR B P TODI MS P AGARWAL	SC, FINANCE AND TAXATION
<b>OTHER MATTERS</b>				
14	WP(C)/3007/2020 (ADMISSION), FIXED	IFTIKAR HUSSAIN AND 29 ORS. <b>Versus</b> THE UNION OF INDIA AND 34 ORS.	MR. I CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	MR. K N CHOUDHURY MR. P MAHANTA MR. A BORA, SC, MCI(Resp.No. 2) ASSTT.S.G.I. SC, HEALTH
<b>WITH</b>				
15	WP(C)/2853/2020	DR. MD. IFTIKAR HUSSAIN AND 29 ORS <b>Versus</b> THE UNION OF INDIA AND 34 ORS	MR. I CHOWDHURY SR ADV MR. N SARKAR MR. P MAHANTA MR. R B GOHAIN MS. A PAUL	MR. K N CHOUDHURY MR. P MAHANTA MR. A BORA, SC, MCI(Resp.No. 2) ASSTT.S.G.I. SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,24th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[DIVISION BENCH-II]**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/37/2020	GOPI BINJIA @ BINDIA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/38/2020	PANDEY MUNDA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b>ORDERS</b>				
3	I.A.(CrI.)/256/2018 WITH OFFICE NOTE, LCR 3 FILES AND P.B.-2 <b>in</b> CrI.A./100/2018	RAJ KUMAR BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL MR. A I UDDIN	PP, ASSAM
	<b>WITH</b> CrI.A./100/2018	RAJ KUMAR BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MD. B ISLAM MR. S HUSSAIN MR. A A MONDAL MR. A I UDDIN	PP, ASSAM
4	CrI.A./257/2019 WITH OFFICE NOTE AND LCR 5 FILES, P.B.-2	SRI NAGEN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A DEVI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/523/2019 <b>in</b> CrI.A./257/2019	SRI NAGEN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. A DEVI	PP, ASSAM
5	CrI.A./287/2019 WITH OFFICE NOTE AND LCR 4 FILES	SMT. MONI MAZUMDAR @ CHAMPA <b>Versus</b> STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/607/2019 <b>in</b> CrI.A./287/2019	SMT. MONI MAZUMDAR @ CHAMPA <b>Versus</b> STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
6	I.A.(CrI.)/883/2019 WITH LCR 6 FILES <b>in</b> CrI.A./400/2019	SRI MONESWAR DAS <b>Versus</b> MRS. NILIMA DAS AND ANR	MR. S K BHATTACHARYYA MR. B SINHA MS N BARMAN	PP, ASSAM

**WITH**

CrI.A./400/2019

SRI MONESWAR DAS  
**Versus**  
MRS. NILIMA DAS AND ANR

MR. S K BHATTACHARYYA  
MR. B SINHA  
MS N BARMAN

MR. P MAHANTA  
MS. P SAHARIA  
MR P K KALITA  
PP, ASSAM

7 I.A.(CrI.)/95/2020  
WITH LCR 5 FILES  
in CrI.A./392/2017

NABAJYOTI RANGDAI  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. A CHOUDHURY  
MD R ALI  
MR. P K DAS  
MR. N MAHAJAN

PP, ASSAM

**WITH**

CrI.A./392/2017

NABAJYOTI RANGAI  
**Versus**  
THE STATE OF ASSAM and ANR,

MR. B K MAHAJAN  
MR. P K DAS  
MR N J DAS  
MR. A CHOUDHURY  
MR. R ALI  
MR. N MAHAJAN

MR. H SARMA  
ADDL PP,ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,24th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.]**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1337/2020 FIXED	PRAKASH FULCHANDRA CHABRA @ PRAKASH CHABRA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI) (D)	MR J PAYENG	SC, CBI
<b>BAIL HEARING (BA)</b>				
2	Bail Appln./1469/2020 FIXED	MD. DILOWAR HUSSAIN @ DILUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
3	Bail Appln./1572/2020 FIXED	BISHNU DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
4	<b>WITH</b> AB/1940/2020	RAJIV DAS AND ANR. <b>Versus</b> STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
5	<b>WITH</b> AB/1963/2020	DIPAK BARUAH <b>Versus</b> STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
<b>BAIL HEARING</b>				
6	AB/1561/2020 FIXED	SUBODH DAS AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 9 i.e. ORIGINAL COURT NO. 11.**

**ITEM NOS. 1 & 2 WILL BE TAKEN UP VIA  
REMOTE VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/9193/2019 P/HEARD, FIXED (REMOTE V.C.)	MEGHA ENGINEERING AND INFRASTRUCTURES LTD. <b>Versus</b> OIL INDIA LTD.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. P BARUAH	MR S N SARMA SENIOR ADVOCATE MR. B BARMAN MR. K KALITA MS. S GHOSH MR. C BASUMATARY SC, OIL
<b>WITH</b>				
2	WP(C)/1386/2020	CHEMIE TECH DMCC <b>Versus</b> OIL INDIA LTD. AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL
3	WP(C)/2725/2020	BROJEN BORAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
<b><u>BAIL HEARING</u></b>				
4	AB/1347/2020 FIXED	JAGADISH OJA <b>Versus</b> THE STATE OF ASSAM	MR S DAS	PP, ASSAM
5	AB/1477/2020 FIXED	GOLAM RABBANI <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
6	AB/1479/2020 FIXED	RAJIB BORDOLOI @ RAJIV <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
<b><u>STAY MATTERS</u></b>				
7	WP(C)/2801/2020 (ADMISSION)	PRODIP CH. BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, JORHAT DEV. AUTHORITY
8	MFA/80/2016 (HEARING)	UNION OF INDIA <b>Versus</b> M/S KAMAKHYA TRANSPORT PVT LTD	MS.M CHATTERJEE MS.N R RABHA MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA

9	<b>WITH</b> MFA/57/2016	UNION OF INDIA <b>Versus</b> M/S KAMAKHYA TRANSPORT PVT LTD	MR G GOSWAMI, RLY.ADV. MS.M CHATTERJEE MS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
10	<b>WITH</b> MFA/28/2017	UNION OF INDIA <b>Versus</b> M/S VINAYAK LOGISTICS	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MS.M ACHARYYA MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
11	<b>WITH</b> MFA/29/2017	UNION OF INDIA <b>Versus</b> M/S C.M. TRADERS	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MS.M ACHARYYA MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
<b><u>OTHER MATTERS</u></b>				
12	WP(C)/1416/2020 (ORDERS)	PROVAT SINGHA @ PRABHAT KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,24th August 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.11 i.e. ORIGINAL COURT NO. 15.]**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	AB/4588/2019 FIXED	BILUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. T K MISRA, ADDL. P.P., ASSAM PP, ASSAM
2	AB/1726/2020 FIXED	SUBRATA MITRA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
3	AB/1773/2020 FIXED	RAKIB AHMED @RAKIBUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	PP, ASSAM
4	AB/1928/2020 FIXED	BHASKARJYOTI SARMA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. R KONWAR	MR. K N CHOUDHURY MR. T DEURI PP, ASSAM
5	<b>WITH</b> AB/1932/2020	GITANJALI DEVI <b>Versus</b> THE STATE OF ASSAM	MD H ALI MR. U K BARMAN MR. R KONWAR	MR. K N CHOUDHURY MR. T DEURI PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Monday,24th August 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 12 i.e. ORIGINAL COURT NO. 16.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3175/2020	IDRIS ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, PNRD
2	WP(C)/3179/2020	COMMUNITY DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR	GA, ASSAM
3	WP(C)/3190/2020	SHAHER ALI SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC. REVENUE
4	WP(C)/3195/2020	M/S. M.M. ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FINANCE
<b><u>BAIL HEARING</u></b>				
5	AB/1837/2020 FIXED	MAZIDA AHMED @ MAZEDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
<b><u>OTHER MATTERS</u></b>				
6	WP(C)/482/2017 (ADMISSION)	NIJARA SAMAJ KALYAN SANTHA and 9 ORS. <b>Versus</b> THE ASSAM STATE ELECTRICITY BOARD and 6 ORS.	MR.I ALAM MR.T SK MR.B J GHOSH	SC, APDCL
7	WP(C)/2625/2020 (ADMISSION), FIXED	ALL ASSAM DIET OFFICERS ASSOCIATION <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS D BORGHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU SC, APSC ASSTT.S.G.I. SC, PERSONNEL DEPT.
8	WP(C)/574/2020 (ORDERS), FIXED	RAJDEEP DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR. S DEKA MR. A D CHOUDHURY MR. P DUTTA MS. J BORO MR. T CHAKRABORTY	MR H GUPTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Monday,24th August 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 13 i.e. ORIGINAL COURT NO. 18.**

**THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH - I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING</u></b>				
1	AB/813/2020 FIXED	GOUTAM DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
	<b>WITH</b>			
2	AB/771/2020	BHASKAR DARPHANY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. D K BAIDYA MR. R BARTHAKUR	MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM
3	AB/1462/2020 FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	
4	AB/1586/2020	ALEMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
5	AB/1611/2020 FIXED	ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
6	AB/1612/2020 FIXED	ANISUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN	PP, ASSAM
7	AB/1626/2020 FIXED	MOGOL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN	PP, ASSAM
8	AB/1637/2020	MD. ISMAT ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A S CHOUDHURY MR A MOTALIB MR S HUSSAIN	PP, ASSAM
9	AB/1750/2020 FIXED	HAJIRA BEGUM @ HAJIRA BIBI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
10	AB/1757/2020	PARAG KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. A SARMAH MS S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,24th August 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 15 i.e. ORIGINAL COURT NO. 17.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### **BAIL HEARING**

1	AB/846/2020 FIXED	KAMAKHYA PRASAD SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
2	AB/1758/2020	SHAHA ALAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3	AB/1762/2020 FIXED	INSAN ALI AHMED @ INSAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
4	AB/1778/2020 FIXED	SANKAR SEN <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	PP, ASSAM
5	AB/1860/2020 FIXED	MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR. A MALIK	PP, ASSAM
6	AB/1868/2020 FIXED	TANKESWAR DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR. U PATHAK	PP, ASSAM
7	AB/1871/2020 FIXED	RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. G P CHETIA	PP, ASSAM
8	AB/1884/2020 FIXED	MAYAN KHAN AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM
9	AB/1909/2020 FIXED	MRIDUL DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D PHUKAN MR. A BHATTACHARYYA	PP, ASSAM
10	AB/1914/2020 FIXED	MD SADDAM ALI <b>Versus</b> THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
11	AB/1952/2020 FIXED	AKASH JYOTI KAKOTI @ AAKASH JYOTI KAKOTY <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MAHANTA	MR. S K DEORI MR. B DEORI PP, ASSAM

### **ORDERS**

12	I.A.(CrI.)/401/2020 in CrI.Rev.P./3661/2020	SUNIL KUMAR SETHIA AND 3 ORS. <b>Versus</b> DEVENDRA KUMAR SETHIA AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	PP, ASSAM (R2)
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**WITH**

Crl.Rev.P./3661/2020  
(Filing Number)

SUNIL KUMAR SETHIA AND 3 ORS.

**Versus**

DEVENDRA KUMAR SETHIA AND ANR. (D)

**OTHER MATTERS**

13 Crl.Pet./1214/2018  
(HEARING), WITH LCR 3 FILES

AKSHAY KUMAR JAISWAL

**Versus**

THE STATE OF ASSAM AND ANR.

MR. M BISWAS

MR. J ROY

MS K GOGOI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2020

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1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020